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4. Dr. Gopal Rai, Professor, Patna University.
5. Dr. Vijyendra Snatak, Professor and famous author of Hindi.
6. Dr. Ramesh Sharma, Retd. Professor of Hindi, Kashmir University.
7. Shri T.N. Bali, Professor, Delhi University.
8. Shri Raman Naidu, Dakshin Bharat Hindi Prachar Sabha, Madras.

Service Condition of local employees of Foreign Missions

3146. SHRI GURUDAS DAS GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have set out certain minimum standard of service conditions by way of Model Contract form for the employment of local employees of the Foreign Missions in India, a few years ago;

(b) if so, the details thereof;

(c) the Foreign missions in India who have accepted this Model Contract and those which have not; and

(d) whether Foreign Missions in India which have not accepted this Model Contract would be persuaded to accept same?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUADRO FALEIRO): (a) Yes, Sir.

(b) In 1975, all Foreign Diplomatic Missions in India were provided with a copy of a Model Contract which contained the terms and conditions of employment,

which Diplomatic Missions might enter into with their Indian employees in order to ensure that both sides were aware of their rights and obligations. The Model Contract indicated the minimum terms that should be offered to the Indian employees. It was also mentioned that the Missions would be at liberty to offer larger benefits if they so wish by modifying the agreement. In 1988, some changes were made in the Model Contract suggesting a few favourable terms to the benefit of local employees.

(c) & (d) Since the terms and conditions mentioned in the Model Contract are suggestive in nature, the Diplomatic Missions are not obliged to inform the Ministry whether or not they have accepted the Model Contract. However, in any case in which the Missions have not paid the dues of their employees according to the Model Contract, is brought to the notice of this Ministry, the concerned Mission is requested to pay them on the basis of the Contract.

Issue of Passports

3147. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Estimates Committee of Parliament has recommended enactment